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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 180/00010 of 2020

Monday, this the 6th day of January, 2020

CORAM

**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

S.Radhakrishna Pillai
S/o.Late K.Sivarama Pillai
Aged 66 years, Retd. Senior Chargeman
Naval Ship Repair Yard
Naval Base, Kochi – 682 004
Residing at SP 2002, Koippallil
Satellite Township
Padamugal, Kakkanad, Kochi – 682 030
Mobile No.9633377240 ... Applicant

(By Advocate Mr.M.R.Hariraj)

Versus

1. The Union of India,
represented by
The Secretary to Government of India
Ministry of Personnel, Public Grievances and Pensions
Department of Pension and Pensioners' Welfare
Lok Nayak Bhawan, New Delhi – 110 003
2. Principal Controller of Defence Accounts (Pensions)
Draupadi Ghat, Allahabad – 211 014
3. Flag Officer, Commanding-in-Chief
Southern Naval Command
Kochi – 682 004
4. Admiral Superintendent
NSRY, Naval Base, Kochi – 682 004

(By Advocate, Mr.S.Sreedutt,ACGSC)

This application having been heard on 6th January, 2020, the Tribunal

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on the same day delivered the following :

O R D E R (ORAL)

HON'BLE Mr.E.K.BHARAT BHUSHAN, ...ADMINISTRATIVE MEMBER

The learned counsel for the applicant draws our attention to the order of the Hon'ble High Court, copy of which is at Annexure A-1, implementation order issued by the respondents, copy of which is at Annexure A-2 and seeks similar treatment.

2. We are of the view that the Original Application can be disposed of at this stage by directing respondent no.4 to consider and dispose of the representation filed by the applicant in accordance with law and after duly considering Annexures A3 and A-4. This shall be done as expeditiously as possible and in any case within sixty days from the date of receipt of a copy of this order.

3. The Original Application stands disposed of. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

- 1.** Annexure A1 - A true copy of the judgment dated 20.7.2017 in O.P(CAT) 213/2017 of the Hon'ble High Court of Kerala
- 2.** Annexure A2 - A true copy of order No.(L)/8000/OP(CAT)271/2016 and OP(CAT) 213/2017/83/US(MP)/D(N-II)/201 dated 16.10.2018
- 3.** Annexure A3 - A true copy of the order No.CS/IV/2920/A dated 7/3/2019
- 4.** Annexure A4 - A true copy of the representation dated 13/5/2019 submitted by the applicant to the 4th respondent
- 5.** A true copy of letter No.PA/05/5030/01/CC dated 18/6/2019 issued by the 4th respondent to the applicant.
